

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:985

ANSWERED ON:29.11.2012

LOSSES DUE TO POOR MANAGEMENT BY PSUS

Jaiswal Shri Gorakh Prasad ;Sinh Dr. Sanjay

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Comptroller and Auditor General of India has observed poor management of Public Sector Undertakings (PSUs) for the losses incurred by the said undertakings in its reports;
- (b) if so, the details thereof alongwith the PSUs identified by the Government on the aforesaid observation;
- (c) whether the Government has taken any action against such PSUs on the basis of the said reports;and
- (d) if so, the outcome thereof?

**Answer**

MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b): The Comptroller and Auditor General of India (C&AG) conducts the audit of Central Public Sector Undertakings (CPSUs) and significant audit findings are reported to the Parliament through the Audit Reports (Performance Audit Reports and Compliance Audit Reports) of the C & AG of India. While the Performance Audit Reports contains observations based on the performance audit of selected areas of operations of the CPSUs selected for audit, Compliance Audit Reports contain observations on individual topics of interest noticed in the course of audit of the CPSUs. List of such reports laid in the Parliament since 2009-10 and onwards is given at Annex. These reports are also available on the website [www.saiindia.gov.in](http://www.saiindia.gov.in).

(c) & (d): Administrative Ministries are required to submit the follow up Action Taken Notes duly vetted by the C&AG in respect of all reports of the C&AG presented to Parliament as well as to the Committee on Public Undertakings (COPU) within six months from the date of presentation of the relevant audit reports. Some of the important paras/performance audit reports are also selected by COPU for examination every year. During examination of such paras, oral evidence from representatives of PSU Management/Ministry is also taken by the COPU. List of paras/reviews where Action Taken Notes have not been submitted by the Government is also included in the audit report every year.